

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: DR.VENKATA RAMAKRISHNA BADARINATH NANDHULA – HON’BLE MEMBER (J)

CORAM: SHRI.SANJAY PURI, - HON’BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 15.11.2023 AT After Court-1 hearings**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP No.446/73/HDB/2020
NAME OF THE COMPANY	Anu Pharma Pvt & 6 others
NAME OF THE PETITIONER(S)	Prathivada Sriramakrishna Durga Prasad
NAME OF THE RESPONDENT(S)	Anu Pharma Pvt & 6 others
UNDER SECTION	241

ORDER

Present: Ld. PCS Ch. Veeranjanyulu for the Petitioner.

Ld. Counsel Mr. V. Venkata Rami Reddy and Mr. M. Parameswara
Reddy for the Respondent No. 5.

Let the matter be posted before the regular bench. **Matter is adjourned to
05.01.2024.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)